

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 31.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/1159/IB/2018  
NAME OF THE PETITIONER(S) : KATARIYA ASSOCIATES PVT LTD  
NAME OF THE RESPONDENT(S) : RAYMIX CONCRETE IND PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G.Keethana - Counsel for corporate debtor  
B.SHYAM - Counsel for Opact - credit.

*[Handwritten signatures]*

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**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor has brought one Demand Draft for a sum of Rs.1,00,000/- dated 31.07.2019 drawn on Tamil Nadu Mercantile Bank Ltd, and the same is given to the Counsel for the Operational Creditor, which is full and final settlement between the parties. The Cheques earlier deposited by the Operational Creditor, which are in thirteen (13) in numbers are handed over to the Counsel for the Corporate Debtor. In view of it, the Petition stands **disposed of**.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

MS

SD

**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)